

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 693 / Checker


Bilaspur, dated 15th January 2021

III-6-3/2010

Copy of Government Notification F.No. 702/50/XXI-B/C.G./2021, dated 15-01-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding *notified the Special Court for trial of cases under National Investigation Agency Act-2008, at Bastar at Jagdalpur, Dakshin Bastar Dantewara, Uttar Bastar Kanker, Kondgaon and Bilaspur* is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 13) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 14) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 15) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 16) Registrar (Vigilance/ I. & E/S&A Cell), High Court of Chhattisgarh, Bilaspur *for information.*
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 18) The Inspection General (Policy), Nation Investigation Agency, Ministry of Home Affairs, 6-7th floor NDCC-II Building, Jai Singh, Road, New Delhi *for information.*

- 19) The District and Sessions Judge, Bastar at Jagdalpur with a request to transfer all pending cases under National Investigation Agency Act to the newly notified Special Court/s under NIA Act at Dantewara, Kanker and Kondagaon with their respective jurisdiction mentioned in the notification.
- 20) The District and Sessions Judge, Dakshin Bastar Dantewara, Uttar Bastar Kanker, Kondgaon and Bilaspur for information & necessary action.
- 21) The District and Sessions Judge, Balod/Balodabazar/Balrampur headquarter at Ramanujganj/Bemetara/Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabhirdham (Kawardha)/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur, *for information.*
- 22) The Principal Judge/Judge, Family Court, Balod/Balodabazar/Bastar at Jagdalpur/Bemetara/Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabhirdham (Kawardha)/ Korba/ Koriya (Baikunthpur)/ Mahasamund/Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur *for information.*
- 23) Ist Additional Session Judge, Bastar at Jagdalpur, Ist Additional Session Judge, Dantewara, IInd Additional Session Judge, Dantewara, Ist Additional Session Judge, Kanker, Additional Session Judge, Kondgaon *for information & necessary action.*
- 24) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 25) The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
- 26) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 27) The Dy. Registrar, Works Section/Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
- 28) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 29) Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ Budget/ D.E./Checker/ Protocol/Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur *for information.*
- 30) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


15.01.2021
(Deepak Kumar Tiwari)
Registrar General

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR
RAIPUR (C.G.) 492002**

NOTIFICATION

15 JAN 2021

Raipur, dated /01/2021

702
F. No. /50/XXI-B/C.G./2021. In exercise of the powers conferred by sub-section (1) of Section 22 of the National Investigation Agency Act, 2008 (No. 34 of 2008) and in supersession of previous Notification No. 8542/2796/ XXI-B/C.G./2015 dated 01-09-2015, the State Government, hereby, notifies the following Special Courts as mentioned in column (2) of Schedule below, having jurisdiction over areas mentioned in column (3) of the said Schedule, for the purposes of sub-section (1) of Section 22 of said Act for the trial of Scheduled Offences, namely:-

SCHEDULE

S. No. (1)	Special Courts (2)	Jurisdiction (3)
1	I Additional Sessions Judge, Bastar at Jagdalpur	Civil District Bastar at Jagdalpur
2	I Additional Sessions Judge, Dantewara	Revenue District Dakshin Bastar Dantewara
3	II Additional Sessions Judge, Dantewara	Revenue District Sukma and Bijapur
4	I Additional Sessions Judge, Kanker	Civil District Uttar Bastar Kanker
5	Additional Sessions Judge, Kondagaon	Civil District Kondagaon
6	Sessions Judge, Bilaspur	Rest of the Districts of the State
Note	In the event of the above mentioned Special Courts lying vacant then the cases shall be disposed of by the Sessions Judge of the division or in his absence by the senior most Additional Sessions Judge.	

By order and in the name of the
Governor of Chhattisgarh,

(Naresh Kumar Chandravanshi) o/c
Principal Secretary

Government of Chhattisgarh
Law and Legislative Affairs Department

703
Endt.No. /50/XXI-B/C.G./2021

Raipur, dated /01/2021

Copy forwarded to:-

15 JAN 2021

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo No. 146/III-6-3/2010, Bilaspur, Dated 06th January, 2021 for information and

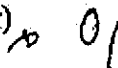
Shri.

15 Jan 2021 12:48 pm

*Checked
15.1.21
ARWES*

2. Secretary, Home Affairs, Government of India, North Block, New Delhi.
 3. Advocate General, Chhattisgarh, Bilaspur,
 4. Private Secretary to Hon'ble Law Minister, for perusal of Law Minister.
 5. Private Secretary to Additional Chief Secretary, Home for perusal of Additional Chief Secretary, Home, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya
 6. Director General of Police, Chhattisgarh,
 7. All District and Sessions Judges, Chhattisgarh,
 8. All Superintendent of Police, Chhattisgarh,
 9. Staff Officer to Principal Secretary, Law, for perusal of Principal Secretary, Law, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya
 10. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
 11. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- For information and necessary action,


14.1.21

(Manoj Kumar Thakur) 
Additional Secretary,
Government of Chhattisgarh,
Law and Legislative Affairs Department.